

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-413/2015

In the matter of :

Dinesh Kumar

.. PETITIONER

Vs.

AEI Lamination (P) Ltd

.. RESPONDENT

SECTION :

Under Section 433 (e), 434

Order delivered on 11.12.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner/applicant : -

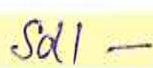
For the Respondent/Corporate Debtor : -

ORDER

None appears for the parties. However, as per the Order dated 30.11.2017 passed by the Hon'ble Principal Bench, it has been observed that the matter was originally posted for hearing on 14.12.2017.

In view of above, let the matter be posted for hearing on 14.12.2017, the date as originally scheduled.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
11.12.2017